

**WRITING OFF OF ARREARS ADVANCED TO
DISPLACED PERSONS FROM WEST PAKISTAN**

1731. SHRI JAIRAMDAS DAULATRAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :—

(a) whether Government have issued instructions to State Governments regarding writing off of arrears and interest due on small urban loans, advanced to displaced persons from West Pakistan; and

(b) whether copies of these instructions issued from time to time will be laid on the Table of the House including the Ministry of Finance letter No. D.236-F. 17(1) Reh. 1/53 dated 12th January, 1954 and No. 15(II)-B/57, dated the 24th February, 1958, as clarified in their letter No. F. 15(1)-B/58 dated the 15th September, 1969?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

(a) Yes, Madam.

(b) Government have been issuing various instructions from time to time and it may not be possible to lay them on the Table.

**URBAN LOANS ADVANCED TO DISPLACED
PERSONS**

1732. SHRI JAIRAMDAS DAULATRAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state, whether Government will lay on the Table a copy of the statement relating to the scale of the problem of urban loans advanced to displaced persons, the total amount of the loans, the amount of interest accrued and the number of persons involved ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : The information required by the Honourable Member is not readily available. The time and labour involved in collecting the same from the State Governments which have advanced the loans and maintain their records, will not be commensurate with the results likely to be achieved.

REPRESENTATION FROM SINDHI PANCHAYAT OF CHANDRAPURA

1733. SHRI JAIRAMDAS DAULATRAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received a representation from the Sindhi Panchayat of Chandrapur requesting that small rehabilitation loans advanced about twenty years ago to 25 displaced persons settled in Chandrapur, should be written off inclusive of interest accrued as the families are economically in a bad condition and will be unable to pay the dues; and

(b) if so whether Government purpose to reconsider its policy of writing off small loans and further liberalise it and write off all such loans before terminating its work of rehabilitation of displaced persons from West Pakistan.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

(a) Yes, Madam.

(b) No, Madam.

REPORT OF THE PONDICHERRY EMPLOYMENT EXCHANGE

1734. SHRI S. SIVAPRAKASAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received the periodical report from Employment Exchange of Pondicherry for the year 1968-69;

(b) whether it is a fact that the job seekers remaining on the Live Register are provided with jobs during the same period;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Periodical statistical returns were received.

(b) No.

(c) Does not arise.

(d) The number of job opportunities made available to the Employment Exchange are not adequate to absorb the job seekers on the live register during a specific period.

IMPORT OF RUSSIAN TRACTORS

1735. SHRI R. P. KHAITAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of Russian tractors imported in India during 1968-69;

(b) the total number of tractors required in the country; and

(c) the number of tractors that had been demanded by the Government of Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHB SHINDE) : (a) and (b) The total demand of tractors of various makes for 1968-69 was assessed at 60,000 Nos. Against this, import of 15,500 tractors, including 6,500 tractors to be imported from Russia, had been arranged. 2602 tractors were received from Russia during 1968-69—1,776 Nos. against a Contract signed during 1968-69 and 826 Nos. against a Contract signed during 1966-67.

(c) The Bihar Government asked for 700 Zetor Tractors of 28 H.P. and 100 Massey Ferguson Tractors of 35 H.P. for distribution to the cultivators through the Agro-Industries Development Corporation to meet the requirement during the year 1968-69.

श्रम संबंधी राष्ट्रीय आयोग का प्रतिवेदन

1736. श्री जगदम्बी प्रसाद यादव : क्या श्रम तथा पुनर्वासि मंत्री 8 अगस्त, 1969 को राज्य सभा में ताराकित प्रश्न संख्या 415 के दिये गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या श्रम संबंधी राष्ट्रीय आयोग ने अब अपना प्रतिवेदन प्रस्तुत कर दिया है; और

(ख) यदि हाँ तो आयोग की सिफारिशों को कार्यान्वित करने में सरकार द्वारा कितना समय लिए जाने की संभावना है ?

†[REPORT OF THE NATIONAL COMMISSION ON LABOUR

1736. SHRI J. P. YADAV : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the answer to Starred Question No. 415 given in the Rajya Sabha on the 8th August, 1969 and state :

(a) whether the National Commission on Labour has since submitted its report; and

(b) if so, how much time is likely to be taken by Government for implementing the recommendations of the Commission ?]

श्रम, सेवानियोजन और पुनर्वासि मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) :

(क) और (ख) राष्ट्रीय श्रम आयोग ने 28 अगस्त, 1969 को अपनी रिपोर्ट सरकार को प्रस्तुत कर दी ।

(ख) सभी संबंधित पक्षों से परामर्श करने के बाद इस रिपोर्ट पर ही कार्यवाही की जायेगी । सरकार को आशा है कि वह छान-बीन का काम यथा-शीघ्र पूरा कर लेगी ।

†[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

(a) The National Commission on Labour submitted its report to Government on August 28, 1969.

(b) Action on the Report would be taken after it has been examined in consultation with the interests concerned. Government hope to complete the examination as soon as possible.]

1737. [Transferred to the 25th August, 1969.]

क्रय-विक्रय संघ

1738. श्री जगदम्बी प्रसाद यादव : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राज्यों में राज्य स्तर पर स्थापित क्रय-विक्रय संघों की वर्तमान स्थिति क्या है ;

†[] English translation.